


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SMAAASH LEISURE LIMITED

OPERATING IN THE GAMING AND ENTERTAINMENT
INDUSTRY ACROSS DIFFERENT CITIES IN INDIA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SMAAASH LEISURE LIMITED CIN: U74120MH2008PLC316737 PAN: AAIECP6342B1
2.	Address of the registered office	403, Udyog Mandir No.2, Magul Lane, Mahim (West), Mumabi City, Mumbai, Maharashtra, India 400016
3.	URL of website	Not Applicable
4.	Details of the place where the majority of fixed assets are located:	<ol style="list-style-type: none"> 1. R City Mall, Mumbai 2. Korum Mall, Thane 3. Pavillion Mall, Ludhiana 4. Berkley Square Mall, Chandigarh 5. World Trade Park, Jaipur 6. Curo Mall, Jalandhar 7. City Centre Mall, Raipur 8. Z Square Mall, Kanpur 9. Omaxe Mall, Amritsar 10. DN Regalia Mall, Bhubaneshwar 11. Palmwalk Mall, Ludhiana 12. Indiabulls Mega Mall, Ludhiana 13. Spectrum Metro Mall, Noida <p><i>It is pertinent to note that no records in relation to the said assets are available with the Resolution Professional. Further, the assets are neither traceable nor have they been handed over by the Corporate Debtor to the Resolution Professional.</i></p>
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in the last financial year	Since the commencement of CIRP, the company has not been engaged in any business.
7.	Number of employees/ workmen	0
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to cirp.smaaash@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to cirp.smaaash@gmail.com
10.	Last date for receipt of expression of interest	07.05.2026
11.	Date of issue of provisional list of prospective resolution applicants	16.05.2026
12.	Last date for submission of objections to provisional list	21.05.2026
13.	Date of issue of final list of prospective resolution applicants	30.05.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.06.2026
15.	Last date for submission of resolution plans	04.07.2026
16.	Process email id to submit Expression of Interest	cirp.smaaash@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA


Smaaash Leisure Limited
Resolution Professional
Megha Agrawal

SD/-

IP Megha Agrawal

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to 30.06.2027

Address Registered with IBBI: C/o Trunex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar,
Nagpur – 440012 (M.S.)
For Smaaash Leisure Limited

Date: 16.04.2026

Place: Nagpur

